

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 170 of 2014

Dated : 25th November, 2014

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

... Appellant(s)

Versus

**Electricity Regulatory Commission
& Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Avinash Menon for Mr. M.G.
Ramachandran

Counsel for the Respondent(s) : Ms. Saloni Tangri for R-2.

ORDER

As the Bench did not assemble today, the matter is posted for hearing
on **16th December, 2014.**

Court Master

rkt